

**Shri Priya Gupta** (Katihar): It should be rectified.

**Shri Hari Vishnu Kamath:** For future guidance only I would like to know this. Is it your ruling finally that the Presiding Officer, whoever he may be, may let or allow a Bill to be passed even when Members are desirous of or keen on participating in the third reading and are not allowed, as my hon. friends, Shri Samanta and Shri Jaipal Singh, were on that occasion? He disregarded the entire House and said that day, "If you want to take action against me, you can do so". What is this attitude? Is it proper? For future guidance I would like to know. You have not done so, I know. Even on the Appropriation Bill that day you allowed Shri Banerjee to say something.

**Mr. Speaker:** He need not hammer it any further.

**Shri Hari Vishnu Kamath:** It is not hammering, but for future guidance I would like to know.

**Mr. Speaker:** Whenever the question arises, I will have to decide....

**Shri Hari Vishnu Kamath:** You were not in the Chair.

**Mr. Speaker:** I cannot sit in judgement over what he has done, whether he was right or wrong.

**Shri Hari Vishnu Kamath:** He should be guided by you. Under protest it was passed.

**Mr. Speaker:** It may be under protest or without protest, but the House has passed it.

**Shri Tyagi** (Dehra Dun): He did not allow it because there was no time.

**Shri Hari Vishnu Kamath:** We cannot be gagged in this fashion.

**Mr. Speaker:** I am not gagging.

**Shri Hari Vishnu Kamath:** Not you but somebody else. You have never

done it. But it is for you to guide the House.

**Mr. Speaker:** Mr. Samnani.

**Shri Hari Vishnu Kamath:** What is your ruling? What is your decision in this matter? You have not given your decision.

**Mr. Speaker:** Mr. Samnani.

13.34 hrs.

PETITION RE: CONSTITUTION  
(AMENDMENT) BILL

**Shri Samnani** (Jammu & Kashmir): Sir, I beg to present a petition signed by eleven petitioners relating to the Constitution (Amendment) Bill, 1966 (*Amendment of the Eighth Schedule*), by Shri Abdul Ghani Goni.

13.34½ hrs.

PUBLIC ACCOUNTS COMMITTEE  
FIFTY-SEVENTH REPORT

**Shri Morarka** (Jhunjhunu): Sir, I beg to present the Fifty-seventh Report of the Public Accounts Committee on the Expenditure incurred by the External Publicity Division of the Ministry of External Affairs.

13.35 hrs.

STATEMENT RE: FUTURE OF  
MANAGING AGENCY SYSTEM

**The Minister of Law** (Shri G. S. Pathak): Mr. Speaker, Sir, . . .

**Mr. Speaker:** He might lay it on the Table of the House.

**Shri G. S. Pathak:** I lay it on the Table of the House.

[Placed in Library. See No. LT-7024|66].

**Shri S. M. Banerjee** (Kanpur): I want to say something about this.